

Format of Disclosure of Assets
(in terms of the Resolution adopted in the
Full Court Meeting on May 7, 1997)

JUSTICE DEEPAK VERMA & MRS. SHEVANTI VERMA

Items	Description	Particulars/Value		Remarks
		(A) Self	(B) Spouse	
Landed Property	• Plot	: One plot in Bhopal admeasuring 2400 Sq.Ft., in Judges' Co-operative Society, first instalment of which has already been paid, but possession not yet handed over as litigation in respect of the said plot is pending.	: NIL	
	Flat	: 3 bed-room flat with stilt at Sector V in Shri Shakti Group Co-op. Housing Society Ltd. at Dwarka, New Delhi purchased on instalments.		
	• Building	: one-fourth share in the ancestral house at 2216, Wright Town, Jabalpur, M.P. Plot admeasuring 75' x 150'	: one-fourth share in the ancestral house at 2216, Wright Town, Jabalpur, M.P. admeasuring 75' x 150'	
	• Other landed Property	: NIL	: About 10 acres of agricultural land in village Mangeli, beyond Gwari-Ghat at Nagpur Road, 22 Kms from Jabalpur.	

Securities and Investments	• Shares & Mutual Funds	: Amount of Rs. 20,000 invested in SBI Mutual Fund Scheme invested by Bank in different companies. Dividends are being received.	: NIL	
	• Fixed Deposits	: One-fourth share in fixed deposits worth Rs.12.88 lac	: NIL	
	Savings Bank Accounts with wife	(1) ICICI Indore, about Rs. 1 lac (2) Union Bank of India , Jabalpur, Rs. 75,000/- (3) ING Vyasya, New Delhi, Rs.1,40,000/- (4) SBI, Jaipur about Rs. 2 lacs (5) United Commercial Bank, New Delhi about Rs. 1,50,000/- These are approximate figures as I keep withdrawing or depositing.		
	• Bonds	: NIL	: NIL	
	• Debentures	: NIL	: NIL	
	• PPF	GPF – Rs.14,00,237 as on 31 st October 2009.	: NIL	
	• ULIP	Rs.6000/- p.a.		

Other Assets/ Movables	• Jewellery	<p>Titan Gold Watch with Gold Chain, about 6 Gold Rings one with Solitaire diamond 2 Gold Cufflinks, 2 Gold Chains</p> <p>Gold jewellery has either been gifted by my parents or wife's parents and relatives long time back or purchased by us long time back.</p> <p>1/4th share in Silver utensils weighing about 12 kgs. kept in steel trunk in High Court at Jabalpur</p> <p>Two Bank lockers in Allahabad Bank Civil lines, Jabalpur jointly being</p>	<p>Gold Coins – 8 large coins (10 gms.); 2 small coins (5 gm); and 2 small coins (5.5 gms.)</p> <p>4 pairs diamond tops</p> <p>6 gold lockets</p> <p>3 bangles</p> <p>1 gold necklace</p> <p>1 gold set ear-rings & necklace</p> <p>3 diamond rings</p> <p>19 pair gold tops</p> <p>1 gold cuff links</p> <p>4 gold rings ladies</p> <p>1 nose nuth (pin)</p> <p>Gold jewellery has either been gifted by my parents or husband's parents and relatives long time back or purchased by us long time back.</p> <p>1/4th share in Silver utensils weighing about 12 kgs. kept in steel trunk in High Court at Jabalpur</p> <p>Two Bank lockers in Allahabad Bank Civil lines, Jabalpur jointly being</p>	
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	<ul style="list-style-type: none">• Vehicles	operated by myself and wife. : Maruti Zen Car – Model – 1996	operated by myself and husband. : NIL	
Liabilities	<ul style="list-style-type: none">• Loans• Mortgages• Overdrafts• Any other liabilities	Presently no liability		